

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR GENIX AUTOMATION
PRIVATE LIMITED OPERATING IN THE AUTOMOBILE ANCILLARY
BUSINESS IN PUNE

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Genix Automation Private Limited CIN: U29299PN2006FTC129121 PAN: AAUCS9509H
2.	Address of the registered office as recorded at RoC	Gat No 40, Chimbali Phata, Chimbali, Khed, Pune, India, Maharashtra, 412105.
3.	URL of website	Not working at present.
4.	Details of place where majority of fixed assets are located	N/A
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A, there is no revenue from operations in the company as is evident from its last available audited financial statements as on 31-03-2024.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years,.	For details, please contact at: cirpgenix@yahoo.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details, please contact at cirpgenix@yahoo.com / rm1707@gmail.com
10.	Last date for receipt of expression of interest	October 30 th , 2024

11.	Date of issue of provisional list of prospective resolution	November 4 th , 2024
12.	Last date for submission of objections to provisional list	November 9 th , 2024
13	Date of issue of final list of prospective resolution applicants	November 12 th , 2024
14	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	November 17 th , 2024
15	Last date for submission of resolution plans	December 18 th , 2024
16.	Process email id to submit EOI	cirpgenix@yahoo.com

N.B.: 1. Form -G is published pursuant to the resolution passed by the CoC members vide voting concluded on 11-10-2024.

2. Form-G published herein shall be subject to the approval of the Hon'ble NCLT, Mumbai Bench granting extension of CIRP period by 90 days beyond 180 days as resolution passed by COC.

Sd/-



[Handwritten Signature]

Mr.Rajat Mukherjee

Resolution Professional

Genix Automation Private Limited - Under CIRP

IBBI.Regn.No.: -IBBI/IPA-002/IP-N004933/2017-2018/11723

AFA Valid till: 28-11-2024

Place:Mumbai

Date: 15-10-24